

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3499
ANSWERED ON:15.05.2006
SOCIAL SECURITY TO WORKERS OF UNORGANISED SECTOR
Adsul Shri Anandrao Vithoba

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has decided to bring a series of welfare measures for the benefits of labourers as reported in the Times of India dated May 1, 2006;
- (b) if so, the details of such welfare schemes proposed to be launched by the Government;
- (c) the time by which the final decision is likely to be taken by the Government in this regard; and
- (d) the steps taken by the Government to provide social security to workers in the unorganised sector?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (d): The Government propose to bring a comprehensive central legislation for the workers in the unorganized sector. The details of the welfare schemes proposed to be launched are being finalized in consultation of all concerned including the National Commission for Enterprises in the Unorganised Sector, National Advisory Council, Life Insurance Corporation and other agencies. The exact time frame to finalize the proposal can not be indicated.